THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR and EM PLOYMENT (Shri JAISUKHLAL HATHI) : (a) According to para 7 of Government Resolution on the Wage the Board's Report, Board's recom mendations do not apply at present to those units which were lying closed and which had been or were under enquiry under section 15 of the In dustries (Development and Regula tion) Act when the Government de cisions on the Report were announced.

(b) These were exempted for the time being as they were considered to be econonically weak units.

(c) No.

(d) Does not arise.

(e) Yes, as indicated in reply to part (a).

(f) Same as given in reply to parts (a) and (b).

(g) The exemptions are temporary and the position is reviewed from time to time with a view to implementing the recommendations.

CENTRAL WAGE BOARD AWARD FOR COTTON TEXTILE INDUSTRY

*368. SHRI SITARAM JAIPURIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of cotton textile mills covered by the recommendations of the Central Wage Board Award for -Cotton Textile Industry; and

(b) the number of mills where the Award has been fully or partially implemented?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI JAISUKHLAL HATHI); (a) The recommendations are applicable to 410 mills at present.

(b) The recommendations have been implemented by 358 mills fully and by 38 mills partly.

NATIONALISATION IN COTTON TEXTILE INDUSTRY

to Questions

*369. SHRI SITARAM JAIPURIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the progress of rationalisation in the cotton textile industry after the implementation of the Central Wage Board Award for Cotton Textile Industry; and

(b) what steps Government have taken to ensure the implementation of the Wage Board recommendations pertaining to rationalisation?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM PLOYMENT (Shri JAISUKHLAL HATHI): and The Wage (a) (b) for Board's recommendation continu ing and speeding up the process of rationalisation has been brought to the notice of the parties. Informa tion regarding the progress of ration alisation schemes introduced by the cotton textile mills in various States is not available.

LABOUR RELATIONS IN COAL MININC AREAS OF WEST BENCAL ETC.

*370. SHRI BAIRAGI DWIBEDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the labour relations have shown any sign of improvement in the coal mining areas of West Bengal, Bihar and Madhya Pradesh; and

(b) if not, what measures Government are proposing to take in this connection?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-¹² PLOYMENT (SHRI JAISUKHLAL-HATHI): (a) Yes, on* the whole'judg-^ ing from the number of maW-dtiys^ lost.